

(b) it is not in the public interest to disclose this information on the floor of the House.]

#### UNAUTHORISED RADIO TRANSMITTERS

•201. SHRI M. RUTHNASWAMY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any statutory provision for the control of radio transmitters in the country; and

(b) whether Government are aware of any unauthorised radio transmitters operating in [the country?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Yes Sir.

(b) A few cases of suspected unauthorised radio transmissions have come to notice, but the location of the transmitters within India has not been established.

#### WAGE BOARD FOR ENGINEERING INDUSTRY

•202. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the Wage Board for the Engineering Industry has not yet been constituted;

(b) if so, what are the reasons for the delay; and

(c) by when the Board is expected to be constituted?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORI LAL MALVIYA): (a) to (c) The terms of reference and the composition of the Wage Board have been nearly finalised and Government Resolution appointing the Wage Board will be issued shortly.

#### PLAYING OF NATIONAL ANTHEM IN CINEMA HOUSES

♦203. SHRI P. ABRAHAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have decided that National Anthem should be played in the cinema houses at the beginning instead of at the end of the picture; and

(b) if so, by when this decision is likely to be implemented?

THE MASTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

#### ASSAULT BY MILITARY PERSONNEL ON T.E. AT GAUHATI

\*204. SHRI BAHARUL ISLAM: Will the Minister of DEFENCE be pleased to state:

(a) whether attention of Government has been drawn to a news-item published in column 8 on the front page of the 'Assam Tribune' dated the 7th July, 1964. headed "Military Personnel Assault T.E.—Incident in Gauhati Railway Station"; and

(b) if so what action has been taken by Government in the matter?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS): (a) Yes, Sir.

(b) The matter was settled amicably by the Divisional Operating Superintendent, Lumding, on the spot after carrying out necessary investigation. The question of any further action on the part of Government does not arise.

#### RISE IN PENSION RATES OF ARMY PERSONNEL

•205. SHRIMATI SHAKUNTALA PARANJPYE: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the officers who are unable to complete the stipulated period of service on account of disability incurred during ac-